

HIGH COURT OF UTTARAKHAND, NAINITAL**NOTIFICATION**

No.49/UHC/Admin.A-2/2024

Dated: Feb.21, 2024

Shri Subir Kumar, Judge, Family Court, Nainital is repatriated and posted as District & Sessions Judge, Nainital, in the vacant Court.

This order will come into force with immediate effect.

No.50/UHC/Admin.A-2/2024

Dated: Feb.21, 2024

Pursuant to Government Notification No. 39/XXX(4)/2024-04(1)/2018 dated 09.02.2024, Ms. Sangeeta Rani, Chief Judicial Magistrate, Haridwar, on her promotion in Uttarakhand Higher Judicial Service Cadre in the pay scale of ₹ 144840-194660 (J-5), is posted as Additional District & Sessions Judge, Fast Track Special Court (FTSC) POCSO Act, Haridwar, in the vacant Court.

This order will come into force with immediate effect.

Note:

Recommendations of the names of following officers are being sent to the concerned authorities (*State Government/Uttarakhand State Legal Services Authority, Nainital*) for issuing notifications of their postings as:

S.No.	Name of the Officer	Present posting	Recommended for posting as
1.	Shri Sahdev Singh	Member-Secretary, Uttarakhand State Legal Services Authority, Nainital	Presiding Officer, Food Safety Appellate Tribunal, Dehradun, in the vacant post.
2.	Shri Pradeep Kumar Mani	Judge, Family Court, Tehri Garhwal	Member-Secretary, Uttarakhand State Legal Services Authority, Nainital, vice Shri Sahdev Singh.
3.	Shri Abdul Qayyum,	Registrar, State Consumer Dispute Redressal Commission, Dehradun	Judge, Family Court, Tehri Garhwal, vice Shri Pradeep Kumar Mani
4.	Ms. Anjali Noliyal	7 th Additional District & Sessions Judge, Dehradun	Chairman, Permanent Lok Adalat, Dehradun, in the vacant post.
5.	Shri Ramesh Singh	Chief Judicial Magistrate, Nainital <i>[Now promoted to HJS Cadre]</i>	Judge, Family Court, Nainital, vice Shri Subir Kumar <i>[Pursuant to his promotion in Uttarakhand Higher Judicial Service Cadre in the pay scale of ₹ 144840-194660 (J-5), vide Government Notification No. 39/XXX(4)/2024-04(1)/2018 dated 09.02.2024]</i>

By Order of Hon'ble the Chief Justice,

Sd/-

(Ashish Naithani)
Registrar General

No.967/UHC/Admin.A-2/Transfer-Posting/2024

Dated: Feb.21, 2024

Copy forwarded to: -

1. P.P.S. to Hon'ble the Chief Justice for information and to place it before Her Lordship.
2. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
3. P.S. to Registrar General.
4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun for information.
5. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun for information.
6. Secretary (Personnel), Government of Uttarakhand, Dehradun for information.
7. All the District Judges of the District Judiciary for information.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of the State for information.
9. **Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital for information with the request to do the needful to conduct Foundation Training Programme for promoted HJS officers.**
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital for information.
11. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun for information.

12. Legal Advisor to H.E. the Governor of Uttarakhand for information.
13. Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun for information.
14. Chairman, State Transport Appellate Tribunal, Dehradun for information.
15. Legal Advisor to Public Service Commission, Uttarakhand, Haridwar for information.
16. Registrar, Public Service Tribunal, Uttarakhand, Dehradun for information.
17. Registrar, Consumer Dispute Redressal Commission, Uttarakhand, Dehradun for information.
18. Presiding Officer (s), Labour Court, Dehradun, Haridwar and Kashipur, District U.S. Nagar for information.
19. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital for information.
20. Presiding Officer (s) Food Safety Appellate Tribunals, Dehradun and Haldwani, District Nainital for information.
21. All the Registrars of the Court for information.
22. OSD/CPC of the Court.
23. Secretary, HCLSC, Nainital.
24. Director, Directorate of Treasuries, Pension and Entitlements, 23-Laxmi Road, Dalanwala, Dehradun for information and necessary action.
25. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
26. Deputy Registrar (Accounts) of the Court for information.
27. Chief Treasury Officer, Dehradun, Haridwar, Nainital and Tehri Garhwal.
28. Deputy Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
29. Assistant Registrar (Vigilance) of the Court for information.
30. Guard File/ Assistant concerned.

**Section Officer
Admin.A**